

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No. 509 of 2019

IN THE MATTER OF:

State Bank of India

...Appellant

Vs

Anuj Bajpai (Liquidator)

....Respondent

Present:

For Appellant: Mr. P.V. Dinesh, Mr. R.S. Lakshman and Mr. Ashwini Kumar Singh, Advocates

For Respondent: Mr. Rajendra Beniwal and Mr. Kumar Sumit, Advocates

ORDER

27.08.2019 Due to paucity of time, the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on **13th September, 2019**.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Sk